

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 109**  
**(IB)-522(PB)/2017**

**IN THE MATTER OF:**

M/s. Om Sai Ram Electric Company	....	Applicant/petitioner
Vs.		
Amrapali Princely Pvt. Ltd.	....	Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 27.09.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M.M. KUMAR**  
**Hon'ble President**

**Sh. S. K. MOHAPATRA,**  
**Hon'ble Member (Technical)**

**PRESENTS**

For the Applicant/petitioner:

For the Respondent(s):

**ORDER**

For order, see (IB)-90(ND)/2017.

27.09.2018  
Vineet